

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/481/KOB/2023 IN IA(IBC)/21/KOB/2021 in TIBA/03/KOB/2019
SECTION	RULE 57 NCLT RULES R/W SEC 424(3) C/ACT.
NAME OF PARTIES	C G VIJAYALAKSHMI V/S SHRI KUMAR RAJAN (RP) IN THE MATTER OF HINDUSTAN NEWSPRINT LIMITED. AND 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	JINAN K R, M A SHAJI, VINAY MATHEW JOSEPH, K J KARTHIKA.
RESPONDENTS ADVOCATE/ PROFESSIONAL	PANICKER & PANICKER ADVOCATES.

22 April 2024

O R D E R

IA(IBC)/481/KOB/2023 IN IA(IBC)/21/KOB/2021 in TIBA/03/KOB/2019

Learned Counsel, Mr. M A Shaji appears physically on behalf of the Applicant.
 Learned Counsel, Mr. Shiva Shankar Panicker appears on behalf of the Resolution Applicant, Viz., M/s Kerala Industrial Infrastructure Development Corporation (KINFRA) through virtual mode.

At the request of the Counsel appearing on behalf of the Applicant, list this matter for further consideration on **07.06.2024**.

Sd /-

SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-

T.KRISHNA VALLI
MEMBER (JUDICIAL)